

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1983  
ANSWERED ON:01.12.2009  
KARNATAKA MOLASSES REGULATION BILL  
Vishwanath Shri Adagur H

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) Whether "The Karnataka Molasses Regulation Bill, 2004" is pending with the Union Government for approval;
- (b) if so, the details thereof alongwith the reasons therefor; and
- (c) the time by which the said Bill is likely to be approved?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) Yes, Madam.

(b) & (c) State Legislations are examined from three angles viz. (i) repugnancy with Central Laws (ii) deviation from National or Central Policy and (iii) Legal and Constitutional validity. In the case of Karnataka Molasses Regulation Bill, 2004, there are policy issues, which need to be sorted out and therefore, no time-frame can be fixed for achieving the same.